

Declaration of Assets and Liabilities

Year 2025-2026

I, RUSHDA RAHMAN, son/daughter/wife of ATAUR RAHMAN,

Aged 34 years, belonging to BIHAR SECRETERIAT SERVICE service and presently working as SECTION OFFICER, BIHAR VIDHAN SABHA, PATNA. Give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (MERAJUL HAQUE)	Dependant-1 Name (AREEB MERAJ)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000	10000	30000	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4 LAKH	4 LAKH	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	1 lakh	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1 LAKH	8 LAKH	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	CAR TATA TIAGO RS 8 LAKH APPROX	SCOOTY, 1.15 LAKH	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	60 GRAM GOLD RS 9 LAKH APPROX 10 GRAM SILVER, DIAMOND	60 GRAM GOLD,	30 GRAM GOLD, 4.5 LAKH APPROX	NIL	NIL
(vii)	Other assets, such as values of claims / interests	RO FREEZE, TAB, WASHING MACHINE ET	AC, SOFA BED ETC	NIL	NIL	NIL

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* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	15 KATTHA - 30 LAKH APPROX	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	10 DHUR - RS 2 LAKH APPROX	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	1.5 KATTHA - 15 LAKH APPROX	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	huf	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ...DEC 2025.....
(a)	(i) Loans from Banks	SBI VIDHAN MANDAL , PATNA	
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

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	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2025 2026 .INCOME TAX PAID - FROM JAN 2025 TO DEC 2025 .PAN-BQFPR5803J	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Rushda Rahman*

Name of Employee: RUSHDA RAHMAN

Designation: *SECTION OFFICER*

Department: BIHAR VIDHAN SABHA

Place: *PATNA*

Date: *11/02/2026*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rushda Rahmani